## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 434 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: M/s Asis Plywood Ltd.

SECTION OF THE COMPANIES ACT: 10 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s)

: Mr. Rajesh Bohra, Mr. Aditya Narayan and Mr.

Tanmay Jain, Advocates

For the Respondent (s) : None

For Jan Kalyan Sahakari Bank Ltd.: Ms. Purti Marwaha, Advocate

## ORDER

Ld. Counsel for the Respondent shall file the reply during the course of the day. To come up for final disposal on 17th November, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)